

(b) if so, the details thereof; and

(c) if not, how many times the Chief Minister of Andhra Pradesh met the Prime Minister and requested for implementation of Andhra Pradesh Reorganisation Act?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAMAHIR): (a) to (c) The Prime Minister has met the Chief Minister of Andhra Pradesh, formally as well as informally, on several occasions/ events, and several issues may have formed part of such interactions. Since, all such meetings/interactions may or may not be recorded, it would not be possible to confirm the number of times the Chief Minister had met the Prime Minister with the request for implementation of Andhra Pradesh Reorganisation Act.

#### **Vacant posts in Navyug Schools**

2153. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government has established Navyug schools in Delhi in NDMC area with specific mission;

(b) if so, the details thereof;

(c) the total number of sanctioned posts of Principals, Vice-Principals, TGTs and primary teachers and teacher-student ratio in these schools;

(d) whether several schools including the Navyug school, Pandara Park have no Principal or Vice- Principal and there are vacancies of teachers; and

(e) if so, the steps being taken by Government to fill the vacant posts in Navyug schools particularly in Navyug school, Pandara Park, New Delhi on priority basis and achieve the mission of establishing these as prime schools?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAMAHIR): (a) and (b) The New Delhi Municipal Council has informed that the Navyug Schools have been set up with the following aims and objectives:—

(i) To provide good quality modern education including a strong component of inculcation and awareness of environment, adventure, activities and physical education to the talented children predominantly from the lower middle-income group without regard to their families socio-economic condition;

(ii) To provide facilities, at a suitable stage, for instruction through a common medium *i.e.* Hindi and English;

- (iii) To offer a common co-curriculum for ensuring comparability in standards and to facilitate an understanding of the common and composite heritage of people.
- (c) The number of sanctioned posts in Navyug Schools is as under:—
- (i) Principal-07
  - (ii) Vice-Principal-08
  - (iii) Post Graduate Teachers (PGT)-99
  - (iv) Trained Graduate Teachers (TGT)-131
  - (v) Primary Teachers (Academic)-87
  - (vi) Primary Teacher (Activity)-33

The average teachers-students ratio is 1:22.

- (d) In 7 Navyug Schools, Vice Principals are holding the charge of Principal. In the Pandara Park Navyug School, the senior most PGT has been assigned as Head of the School. The vacancy position of Principals, Vice Principals, TGTs, PGTs and Primary Teachers of Navyug Schools are as under:—

Sl. No.	Name of Post	Sanctioned	Existing	Vacant
1.	Principal	07	00	07
2.	Vice-Principal	08	07	01
3.	PGTs	99	78	21
4.	TGTs	136	113	23
5.	Primary Teachers (Academics)	87	35	52
6.	Primary Teachers (Activity)	33	20	13
7.	Nursery Teachers	03	00	03
TOTAL		373	253	120

- (e) Navyug Schools are run by a Society. Union Public Service Commission (UPSC) and Delhi Subordinate Services Selection Board (DSSSB) do not make any recruitment on behalf of that society. Further, the matter is being placed before the Board of Governors to engage Education Consultant India Ltd.(Ed-CIL) functioning under the Ministry of Human Resource Development to fill up such vacant posts.